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Dated: 4.9.92

Mr. S.P. Sasena, counsel
for the applicant. Mr. V.M. Bendre
for Mr. P.M. Radhan, counsel for the
respondents.

Mr. Sasena, counsel for the
applicant states that the applicant
desires to withdraw his application.

Application is dismissed
as withdrawn.


(M. Y. Priolkar)
m(A)


(S. K. Sharma)
VL

Order/Judgment dated 4/9/92
to Applicant Respondent(s)
on 15/9/92.

21/9/92.